

Report and Accounts (2020-21) of NLCF, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the National Labour Cooperatives Federation of India Limited (NLCF), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 6067/17/21]

Report and Accounts (2020-21) of ALIMCO, Kanpur and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक): महोदय, मैं कंपनी अधिनियम, 2013, की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Forty-eighth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 5847/17/21]

I. Notifications of the Ministry of Education

II. Reports and Accounts of various organisations for various years and related papers

डा. सुभाष सरकार: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. CA/373/2021/MsAE (Regulations), dated the 23rd March, 2021, publishing the Council of Architecture (Minimum Standards of Architectural Education) (Amendment) Regulations, 2021, under sub section (3) of Section 45 of the Architects Act, 1972, along with Delay statement.

[Placed in Library. See No. L.T. 6068/17/21]